

**STATEMENT I**

*Showing pendency of applications for clearance of titles—State-wise as on 25-7-1991.*

<i>State</i>	<i>No. of applications</i>
Karnataka	210
Bihar	55
Delhi	169
Uttar Pradesh	309
Andhra Pradesh	181
Maharashtra & Goa	283
Madhya Pradesh	194
Punjab & Chandigarh	40
Rajasthan	104
Orissa	154
Kerala	138
Tamil Nadu & Pondicherry	204
Gujarat	193
Jammu & Kashmir	39
Haryana	20
West Bengal	77
Assam & North Eastern Region	54
Himachal Pradesh	nil
	2424

**STATEMENT II**

*Pendency of applications for clearance of titles—language-wise—as on 25-7-91.*

<i>Language</i>	<i>No. of Applications</i>
Hindi	— 797
English	— 423
Telugu	— 120
Bengali	— 55
Tamil	— 172
Malayalam	— 82
Kannada	— 150
Urdu	— 70
Gujarati	— 178
Marathi	— 155
Oriya	— 134
Punjabi	— 26
Assamese	— 28
Sindhi	— 10
Other languages	— 24
	2424

**Installation of Broadcasting Station and T.V. Transmitter at Ahmednagar**

1206. SHRI YASHWANTRAO PATIL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to install a full-fledged broadcasting station and a powerful T.V. transmitter at Ahmednagar;

(b) if so, by when the proposal is likely to be implemented; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) to (c)

*All India Radio.*

A new Radio Station with 2 × 3 KW FM Transmitters, Multipurpose studio and staff quarters, operating on 100.1 MHz on FM Band has already been commissioned into service at Ahmednagar with effect from 14-4-1991.

*Doordarshan*

A low power (100 W) TV Transmitter is already functioning at Ahmednagar. There is no proposal at present to replace it by a high power transmitter. Any further improvement of TV service in the area depends upon availability of resources for the purpose.

[*Translation*]

**Criteria Adopted for Retelecast of Serials**

1207. SHRI YASHWANTRAO PATIL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the criteria adopted in granting permission for retelecast of serials;

(b) whether permission has been granted for telecast of 'Hum Log' serial;

(c) whether Government propose to grant permission for the retelecast of popular serials like Vikram Aur Vetal, Ramayana and Mahabharata also; and

(d) if so, the details thereof?

**THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):** (a) Presently, Doordarshan allows telecast of selected serials in the Saturday afternoon transmission. The following are the criteria adopted by Doordarshan for considering a serial for re-telecast:

- (i) Popularity and artistic merit of the serial;
- (ii) Date of receipt of proposal for re-telecast;
- (iii) Producer's readiness to come over for telecast in time.

(b) No, Sir.

(c) and (d) 'Vikram Aur Vetal' has been offered for repeat telecast in the Saturday afternoon transmission and it would be considered alongwith similar other proposals. There is no proposal, at present, to re-telecast 'Ramayan' and 'Mahabharat'.

[English]

**Food Processing Industries in Ahmednagar District**

**1208. SHRI YASHWANTRAO PATIL:** Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Government have any proposal to set up any food processing industry in Ahmednagar district:

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

**THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO):** (a) to (c)

The Ministry of Food Processing Industries has no such proposal. The Ministry's policy is to assist State Government Undertakings in establishing food processing industries either by themselves or in the joint/assisted sector. It is, however, understood that the National Cooperative Development Corporation is examining a proposal for expansion of dairy units under the Shirampur Doodh Zilla Madyavarti Sahakari Sangh, Babhaleshwar in Ahmednagar district.

**Proposals for Issuing Licences for Industries**

**1209. MOHAMMAD ALI ASHRAF FATMI:** Will the PRIME MINISTER be pleased to state:

(a) the details of proposals received for issue of licences and for registration of the industries to be set up in Bihar during the last three years;

(b) the dates on which these proposals were received and the action taken thereon; and

(c) the details of the steps taken by Government to avoid delay in this regard?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN):** (a) to (c) During the years 1988, 1989, 1990 and upto 30th June, 1991, 186 applications for issue of industrial licences and 224 applications for registration were received for setting up of industrial units in Bihar. 104 of the applications for industrial licence and, 216, of the applications for registration have been disposed of either through approval or rejection according to the existing Policy. As per the Notification dated 25th July, 1991, industrial licensing has been abolished for all projects except for a short list of industries related to security and strategic concerns, social reasons etc.